<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 246 OF 2018 & IA Nos. 1435, 1499 & 1460 of 2018

Dated: 22nd October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

TANGEDCO Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Ms. S. Amali

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Deepak Khurana Mr. Tejasu Anand for R-2

Mr. Ashish Anand Bernard

Mr. Parmahans for R-5

ORDER IA No. 1435 of 2018

Learned counsel, Mr. S. Vallinayagam, appearing for the Appellant prays for two days' time to enable him to go through the submissions made in the application in IA No.1435 of 2018 and make his submissions.

Submission made by the learned counsel appearing for the Appellant, as stated supra, is placed on record.

List the matter for on <u>24.10.2018</u>, at the request of learned counsel appearing for the Appellant to enable him to do the needful.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

pr/kt